The images obtained from Cartosat-2 series satellite will be useful in variety of applications requiring high resolution images, which include cartography, infrastructure planning, urban and rural development, utility management, natural resources inventory and management and disaster management.

Scheme of urban development in Goa

1204. SHRI SHANTARAM NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether any schemes or schemes of the Ministry is in force in the State of Goa;
- (b) if so, the names of the scheme, financial assistance given of targets achieved in the last three years, year-wise;
- (c) whether any demand of the State Government is pending with the Central Government, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) Yes, Sir. The details of Schemes of Urban Development being implemented in Goa and financial assistance given under them during last three years are as below:

(₹ in crore)

Sl. No.	Name of the scheme	Fund released		
		2014-15	2015-16	2016-17
1.	Atal Mission for Rejuvenation and Urban Transformation (AMRUT)	0	5.94	6.96
2.	Smart Cities Mission	0	2.00	0
3.	Swachh Bharat Mission	3.17	3.04	2.08

(c) There is no demand for fund release in the above schemes from State Government of Goa which is pending in the Ministry.

Country's membership of MTCR

1205. SHRIMATI WANSUK SYIEM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether as a consolation reward, immediately after its setback at the Seoul NSG summit, India managed to become a full member of Missile Technology Control Regime (MTCR) with the support of thirty four member countries many of them also in the NSG;

- (b) whether MTCR restricts the proliferation of drones, UAVs, missiles, rocket systems including systems for delivery of weapons of mass destruction; and
- (c) whether India has managed to secure its place in MTCR by signing the Hague Code of Conduct against Ballistic Proliferation?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) No, the Missile Technology Control Regime (MTCR) and the Nuclear Suppliers Group (NSG) are two distinct export control regimes and are important in their own right. The substantive procedure for India's membership of the MTCR was completed well before the Seoul Plenary of the NSG on June 23-24, 2016. India became a member of the MTCR after completion of the remaining formalities on June 27, 2016.

- (b) The aim of the MTCR is to restrict the proliferation of missiles, complete rocket systems, unmanned air vehicles, and related technology for those systems capable of carrying a 500 kilogram payload at least 300 kilometres, as well as systems intended for the delivery of weapons of mass destruction.
- (c) Membership of the Hague Code of Conduct against Ballistic Missile Proliferation is not a pre-condition for MTCR membership.

Outcome of Prime Minister's visits to foreign countries

1206. SHRI ANIL DESAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the results of Prime Minister's visits to Saudi Arabia, UAE, Qatar, Iran and Afghanistan have been evaluated;
 - (b) if so, the details of the agreements signed or entered into;
- (c) whether payment of dues on account of import of oil from Iran in the past figured in the talks;
- (d) if so, whether Iran is demanding payment of dues in dollars at the current rate; and
 - (e) if so, the response of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) to (e) Information is given in the Statement.